

NOTICE

Please take notice that LPA/341/2021 shall be taken up by Hon'ble Division Bench No. 03 comprising Hon'ble Mr Justice S.Chandrashekhara and Hon'ble Mr Justice Ratnaker Bhengra today i.e. on 28.03.2022 at 2:15 p.m. in Court No. 05.

Dated the 28th March, 2022
Jharkhand High Court, Ranchi

By order

Sd/-
Joint Registrar
(List & Computer)

NOTIFIED CASES CAUSELIST For Monday The 28th March 2022

COURT NO. 5

DIVISION BENCH (BENCH ID-24834)

AT 2:15 PM

HON'BLE MR. JUSTICE S.CHANDRASHEKHAR

HON'BLE MR. JUSTICE RATNAKER BHENGRA

Orders

1	LPA/341/2021	GEOMAX MINES AND MINERALS PVT LTD THROUGH ITS AUTHORIZED REPRESENTATIVE vs UNION OF INDIA THROUGH SECRETARY MINISTRY OF FINANCE	MR RAHUL DEV	RAJIV SINHA ROHAN KASHYAP PARTH S. A. SWAROOP PATI NAGENDRA PATHAK ASHISH KUMAR
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IA NO, 2410/2022 (For LIMITATION), 6388/2021 (For STAY OF PROCEEDINGS)

LOAN MATTER